

HIGH COURT OF JAMMU & KASHMIR

(Office of the Registrar General Camp at Srinagar)

Subject: Appointments of Computer Operators in the High Court of Jammu and Kashmir pursuant to the notification No. 554 dated 29.09.2009 and Notification No. 03 dated 20.09.2018.

ORDER

No: 934 of 2021/RG

Dated: 26.02.2021

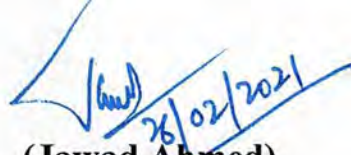
Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit), are temporarily appointment as Computer Operators in the Pay Scale Rs. 4000-6000 (pre-revised) now revised as Level-4 (25500-81100) in the High Court of Jammu and Kashmir:

S.No.	Roll No.	Name, Parentage and Residency S/Sh.	Category.
1.	KCO3000448	Suheel Ahmad Ganai S/o Mohd Akbar Ganai R/o Ganai Manzil, Post Office Saidabal, Anantnag.	OM
2.	JCO3000263	Sourabh Gupta S/o Rajinder Kumar Gupta R/o Jeevan Nagar, Digiana, Jammu.	OM
3.	KCO3000740	Jaffer Hussain Mir S/o Mohd Majloon Mir R/o Kenyal Tarathpora, Ramhall, Kupwara	RBA
4.	JCO3000648	Parveen Kumar Bhagat S/o Sardaro Ram R/o Palaisumb, Samba.	SC

Note:

- Posting orders of these appointees will be issued separately.
- The appointees belonging to Jammu Division shall join in the office of the undersigned and those belonging to Kashmir Division shall join in the office of the Registrar Judicial, High Court wing Srinagar within a period of 15 days from the date of issuance of this order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed cancelled without any further notice.

By Order


(Jawad Ahmed)
Registrar General

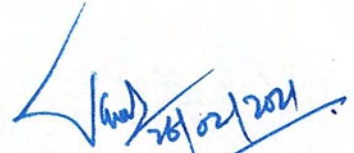
No: 28630-652/RG/NG

Dated: 26.02.2021

Copy of the above forwarded to:

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
- Secretary to Hon'ble Mr/Mrs Justice _____
..... for information of their Lordships.
- Registrar Vigilance, High Court of J&K, Jammu.
- Registrar Rules, High Court of J&K, Jammu.
- Registrar Computers, High Court of J&K, Jammu.
- Registrar Judicial, High Court of J&K, Srinagar/Jammu.

-for information.
7. Director information, Jammu and Kashmir, Jammu,
....for publication of the same in the two daily English Newspapers having wide circulation in the UTs of Jammu & Kashmir and Ladakh.
 8. Central Project Coordinator, e-Courts, Jammu, for uploading the same on the official website of the High Court.
 9. Director Finance, High Court Main wing, Jammu.
 10. Accounts Officer, High Court of J&K, Jammu/Srinagar
... for information and necessary action.
 11. S/Shri _____
..... for information and compliance.
 12. Office file.


Registrar General